

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:500
ANSWERED ON:20.02.2009
AMENDMENT IN CODE OF CIVIL CRIMINAL PROCEDURE
Patil Shri Pratik Prakashbapu;Yerrannaidu Shri Kinjarapu

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to amend the Code of Civil Procedure and the Code of Criminal Procedure;
- (b) if so, the details thereof; and
- (c) the time by which these are likely to be done?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

- (a) No, Sir. At present there is no proposal to amend Code of Civil Procedure and Code of Criminal Procedure.
- (b) & (c) The Question does not arise in view of the above.